



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India
www.ibbi.gov.in

V I D H I Centre for
Legal Policy

Insolvency and Bankruptcy Code, 2016: Impact on Markets and the Economy

Date: December 16, 2019

Venue: Jacaranda Hall, India Habitat Centre, New Delhi

Organised by the Insolvency and Bankruptcy Board of India and Vidhi Centre for Legal Policy
In partnership with
The Faculty of Law and the Commercial Law Centre, Harris Manchester College at the
University of Oxford



9:15 – 9:45 am	Registration
9:45 – 11:00 am	<p>Inaugural Session:</p> <p>Welcome Remarks: Mr. Debanshu Mukherjee, Co-founder, Vidhi Centre for Legal Policy</p> <p>Special Address: Dr. M. S. Sahoo, Chairperson, Insolvency and Bankruptcy Board of India</p> <p>Keynote Address: Dr. Kristin van Zwieten, Clifford Chance Associate Professor of Law and Finance at the University of Oxford and Director, Commercial Law Centre at the Harris Manchester College</p> <p>Inaugural Address: Dr. Bibek Debroy, Chairman, Economic Advisory Council to the Prime Minister</p>
11:00 – 11:15 am	Break
11:15 – 12:15 pm	<p>IBC and the Indian Economy</p> <ul style="list-style-type: none"> • Dr. Shubhahsis Gangopadhyay (Research Director, India Development Foundation) • Dr. Ajit Ranade (Chief Economist, Aditya Birla Group) • Dr. Prachi Mishra (MD and Chief India Economist, Goldman Sachs India)

	<ul style="list-style-type: none"> • Dr. Anuradha Guru (Executive Director, Insolvency and Bankruptcy Board of India)
12:15 – 12:30 pm	Break
12:30 – 1:30 pm	<p>IBC’s impact on Corporate Governance, Business Practices and Capital Markets</p> <ul style="list-style-type: none"> • Mr. U.K. Sinha (Former Chairman, SEBI) • Mr. Rajnish Kumar (Chairman, State Bank of India) • Mr. Mohit Saraf (Senior Partner, L&L Partners) • Dr. Harsh Vardhan (Senior Advisor, Bain & Co.)
1:30 – 2:00 pm	Lunch
2:00 – 3:00 pm	<p>Reimagining India’s Market for Stressed Assets</p> <ul style="list-style-type: none"> • Mr. P.R. Ramesh (Former Chairman, Deloitte India) • Mr. Abhijit Joshi (Managing Partner, Veritas Legal) • Mr. Nikhil Narayanan (Partner, Khaitan & Co.) • Mr. Harkamal Ghuman (MD, Alvarez & Marsal India) • Mr. Kaushik Chatterjee (Executive Director and CFO, Tata Steel Limited)
3:00 – 3:15 pm	Break
3:15 – 4:15 pm	<p>Reforms for the Future</p> <ul style="list-style-type: none"> • Dr. Kristin van Zwieten (Clifford Chance Associate Professor of Law and Finance, University of Oxford) • Dr. Mukulita Vijayawargiya (Whole Time Member, Insolvency and Bankruptcy Board of India) • Mr. Nilanjan Sinha (Head Legal – India and South-East Asia, ICICI Bank) • Mr. Uday Khare (Partner, Cyril Amarchand Mangaldas) • Ms. Shreya Prakash (Senior Resident Fellow, Vidhi Centre for Legal Policy) • Ms. Aishwarya Satija (Research Fellow, Vidhi Centre for Legal Policy)
4:15 – 4:30 pm	Break
4:30 – 5:30 pm	<p>Valedictory Address</p> <p>Mr. Ajay Tyagi, Chairman, Securities and Exchange Board of India</p>